

Central Administrative Tribunal
Principal Bench

MA 2121/2001 IN
OA 1576/2001

(7)

Hon'ble Shri Govindan S.Tampi, Member(A)
Hon'ble Shri Shanker Raju, Member(J)

New Delhi, this the day of 11th December, 2001

Shri Teju Ram,
S/o Late Shri Ram Dass,
Working under-(Respondent No.4) and under-
Chief Administrative Officer(Construction)
Northern Railway,
Head Quarter Office:Kashmiri Gate
Delhi-110006. ...Applicant.
(By Advocate: Shri K.K.Patel)

Versus

Union of India through:

1. The General Manager
Northern Railway, Baroda House
New Delhi - 110001.
2. Chief Administrative Officer(Construction)
Northern Railway,
Head Quarter Officer:Kashmiri Gate
New Delhi - 110006.
3. Divisional Railway Manager
Northern Railway, Ferozpur Division,
Ferozpur.
4. Deputy Chief Engineer(Construction)
Northern Railway, Jalandhar City,
Jalandhar.
5. Senior Section Engineer(W),
Construction, Jalandhar City
Jalandhar. ...Respondents.

(By Advocate: Shri B.S.Jain)

Order(Oral)

By Hon'ble Shri Shanker Raju, Member(J)

Shri K.K.Patel, learned counsel for the applicant produced a copy of the order of this Tribunal in OA 1184/2001 dated 30th October. He seeks permission to withdraw the OA with liberty to file a fresh OA in accordance with law.

2. In the circumstance, OA is dismissed as withdrawn with liberty to the applicant to approach the appropriate forum in accordance with law and rules.

S. Raju
(Shanker Raju)
Member(J)
/kd/

(Govindan S.Tampi)
Member(A)

Financial Bench